

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No.214
IB-432/ND/2019
IA-4365/ND/2025, IA-4367/ND/2025

IN THE MATTER OF:
Mr. Arun Kumar Sinha

... **Applicant/Petitioner**

Versus

M/s. Three C Homes Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 31.10.2025

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

MS. REENA SINHA PURI
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Venket Rao, Adv. Ankita Saikia, Adv.
Gunjan Kumar, Adv Devika Tiwari

For the Respondent : Sr. Adv. Gopal Jain, Adv. Abir Roy, Adv. Biyanka
Bhatia for Respondent No. 2

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 1:10 O'clock. The present Bench assembled only for the forenoon Session. In the wake, the hearing is deferred to **01.12.2025**.

Sd/-
(REENA SINHA PURI)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)